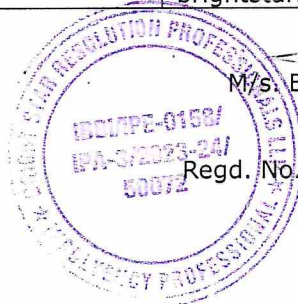


**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR**

**M/s. Pioneer Gas Power Limited operating in Gas Based Power Generation having plant / factory at Plot No. D-119, MIDC, Vile-Bhagad, Mangaon Taluka, Raigad District, Maharashtra-402 308.**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN	M/s. Pioneer Gas Power Limited CIN: U40105TG2009PLC065108 PAN: AAFCP2499C
2.	Address of the registered office	3 <sup>rd</sup> Floor, Plot No. 13, Phase III, Road No. 82, Jubilee Hills, Hyderabad-500033, TS, IN.
3.	URL of website	<a href="https://www.pgpl.in/">https://www.pgpl.in/</a> (the same is not under use due non availability of domain credentials)
4.	Details of place where majority of fixed assets are located	Plot No. D-119, MIDC, Vile-Bhagad, Mangaon Taluka, Raigad District, Maharashtra-402 308.
5.	Installed capacity of main products/ services	388 MW Gas Based Combined Cycle Power Plant (CCPP)
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees / workmen	Nine (9) Employees, One (1) Finance Consultant and Two (2) Office Maintenance Staff
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	<a href="https://vdr.eibcs.co.in/">https://vdr.eibcs.co.in/</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	<a href="https://drive.google.com/drive/folders/1DRJJKEH2PqG4IC6PcbriugU-Ek1V2p13?usp=drive_link">https://drive.google.com/drive/folders/1DRJJKEH2PqG4IC6PcbriugU-Ek1V2p13?usp=drive_link</a>
10.	Last date for receipt of expression of interest	16.04.2024
11.	Date of issue of provisional list of prospective resolution applicants	24.04.2024
12.	Last date for submission of objections to provisional list	29.04.2024
13.	Date of issue of final list of prospective resolution applicants	04.05.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09.05.2024
15.	Last date for submission of resolution plans	08.06.2024
16.	Process email id to submit Expression of Interest	pioneergascirp@gmail.com brightstarpe@gmail.com



M/s. Bright Star Resolution Professionals LLP,  
Interim Resolution Professional of  
M/s. Pioneer Gas Power Limited.  
Regd. No. :IBBI/IPE-0158/IPA-3/2023-24/50072  
Mobile# 9989224292; 8977624294

Date: 01.04.2024  
Place: Hyderabad

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**M/s. Pioneer Gas Power Limited operating in Gas Based Power Generation**  
**having plant / factory at Plot No. D-119, MIDC, Vile-Bhagad,**  
**Mangaon Taluka, Raigad District, Maharashtra-402 308.**  
**(Under sub-regulation (1) of regulation 36A of the**  
**Insolvency and Bankruptcy Board of India**  
**(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

**PARTICULARS**

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M/s. Bright Star Resolution Professionals LLP,  
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Date: 01-04-2024  
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